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**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI**

ORDER

In view of joint request received from Sh. Arvind Dev Ld. MM (East) and Ms. Shruti Chaudhary , Ld. M.M. Karkardooma Courts regarding change of duty as Duty MM for the month of October, 2023, Duty Roster bearing No. 639/CMM/EAST/KKD/DELHI, 21.09.2023 is partially modified, as under:-



Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
	Ms. Shruti Chaudhary, Ld. MM (Mahila Court) R/o H.No.5, Kalyan Vihar, Polo Road, Near Shani Mandir, New Delhi	03.10.2023	Sh. Arvind Dev, Ld. MM-01 R/o 89 Jai Lakshmi Apartment, I.P. Extension, Delhi-110092
	Sh. Arvind Dev, Ld. MM-01 R/o 89 Jai Lakshmi Apartment, I.P. Extension, Delhi-110092	19.10.2023	Ms. Shruti Chaudhary, Ld. MM (Mahila Court) R/o H.No.5, Kalyan Vihar, Polo Road, Near Shani Mandir, New Delhi



Rest of the conditions in circular No. 639/CMM/EAST/KKD/Delhi dated 21.09.2023, shall remain unchanged.

(KADAMBARI AWASTHI)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

Dated: 03.10.2023

No. 639/CMM/EAST/KKD/Delhi

Copy for information to:-

- The Lit. Registrar General, High Court of Delhi at New Delhi.
- The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
- The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
- The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
- The Principal District & Session Judge, South-West, Dwarka, New Delhi.
- The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- The Principal District & Session Judge-cum-Special Judge, PC Act (CBD), Rouse Avenue, New Delhi.
- The CMM Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
- The Joint Secretary, DLSA East, Karkardooma Courts, Delhi.
- The Joint Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- The In-charge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- The In-charge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
- Supervising Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
- In-charge Pool Car, Karkardooma Courts, Delhi.
- In-charge Cash Branch, Karkardooma Courts, Delhi.
- Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
- The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
- The I.C. (Prison), Tihar Jail, Delhi/ New Delhi.
- The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
- Back Up Incharge, Karkardooma, Delhi.
- Information Center, Karkardooma Courts, Delhi.
- Video Conference Room, Karkardooma Courts, Delhi.
- For uploading on layers/Web-Site.
- Office Order File.

(KADAMBARI AWASTHI)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi